

**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT  
JODHPUR**

D.B. Civil Writ Petition No. 4207 / 2018

Abhishek Chopra

----Petitioner

Versus

Union Of India & Ors.

----Respondents



For Petitioner(s) : Mr. Sharad Kothari

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE VINIT KUMAR MATHUR**

**Order**

**03/04/2018**

Issue notice to the respondents returnable after four weeks.

Notice be served 'Dasti' as well as by registered AD Post.

(VINIT KUMAR MATHUR)J.

(PRADEEP NANDRAJOG)CJ.

Ramesh/25

सत्यमेव जयते